

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.178 of 2014 & IA-289 of 2014

Dated : 08th January, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Him Urja Pvt. Ltd. ...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri for UPCL

ORDER

At the request of Mr. Anand K. Ganesan, learned counsel for Appellant, post the matter for hearing on 5th February, 2015.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jps